GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 305

TO BE ANSWERED ON THE 30\textsuperscript{TH} NOVEMBER, 2021/ AGRAHAYANA 9, 1943 (SAKA)

JURISDICTION OF BSF

305. SHRI RAVNEET SINGH BITTU:
PROF. SOUGATA RAY:
SHRI DEEPAK BAIJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has amended a 2014 notification and extended the jurisdiction of Border Security Force (BSF) in certain States including Punjab if so, the details thereof;

(b) whether any consultation has been done with the States before extending the jurisdiction of the BSF in the international border areas adjacent to India; if so, the details and outcome thereof;

(c) whether the experts have expressed apprehensions over possibility of increasing interference of the Centre in the Law and Order of the States and clashes between BSF and State Police Administration due to increasing the jurisdiction of BSF;

(d) whether this decision of the Government has been opposed by some States if so, the details thereof; and

(e) whether the Government propose to look into the genuine concerns and objections raised by the State Governments and take corrective action in this regard; if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a) Yes Sir. Government has amended the 2014 notifications and extended the jurisdiction of Border Security Force (BSF) in certain States including Punjab vide notification S.O. No. 4196 (E) to 4198 (E) dated 11.10.2021.
(b) Section 139(1) (i) of the BSF Act, 1968 empowers the Central Government to confer powers and duties on members of the force in respect of any Central Acts for the purposes specified therein.

(c) the Government of West Bengal and Government of Punjab have expressed their apprehension that such a move encroaches upon the powers of the State Government. Their apprehension are ill-founded. The extension of territorial jurisdiction of BSF would result in better and more effective control on trans-border crimes in conjunction and co-operation with State Police.

*****